

Daman and Diu, Manipur, NEFA and Pondicherry have reported that they have no such information. Replies from the remaining State Governments and Union Territory Administrations are awaited]

CRIME IN DELHI

954. SHRI GANESHI LAL CHAUDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of stabbing, murder, robbery, thefts and dacoities that took place during the period from January 1970 to April 1970 in the Union Territory of Delhi; and

(b) the comparative figures of these cases during the same period last year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): 'a) and (b) The requisite information is given in this statement below:—

| Head of Crime | 1-1-70 | 1-1-69 |
|---------------|---------------|-----------------|
| | to 30-4-70 | to 30-4-1969 |
| Stabbing | 5 | 13 |
| Murder | 47 | 27 |
| Robbery | 119 | 15 |
| Thefts | 5894 | 3082 |
| Dacoity | 9 | .. |

POSTING OF PUNJABI TEACHERS

955. SHRI G. JRUMUKH SINGH MUSAFIR: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that the teacher posted at the High Secondary School at Rajaur Garden, Delhi, is in the scale of f. G. T. i. Rs. 190 although a teacher having post graduate qualification should have posted in the grade of Rs. 275 in accordance with the circular of the Education Department of the Delhi Administration; and

(b) whether it is a fact that the number of students in Class XI in Government Boys Higher Secondary School, West Tihar, having Punjabi as one of

the subjects, justifies the creation of Post-Graduate Teachers post in the grade of Rs. 275 since 1967-68 but that it has not been done so far; if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) and (b) The requisite information is being collected from the authorities concerned and will be laid on the Table of the Sabha as soon as possible.

लद्दाख के बौद्धों का धर्मपरिवर्तन

956. श्री नवल किशोर :

श्री गनेशी लाल चौधरी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लद्दाख के निर्धन इलाके में रहने वाले 50,000 से अधिक बौद्ध जम्मू और काश्मीर सरकार द्वारा किये जाने वाले साम्प्रदायिक भेदभाव के विरुद्ध और बौद्धों के धर्म परिवर्तन को रोकने के लिए आवाज उठा रहे हैं;

(ख) क्या केन्द्रीय सरकार सामाजिक और आर्थिक क्षेत्रों में उनके लिए न्याय और समानता सम्बन्धी उनकी मांग पर विचार करेगी;

(ग) यदि हाँ, तो इस सम्बन्ध में भारत सरकार क्या कार्यवाही करने का विचार रखती है; और

(घ) लद्दाख क्षेत्र की बौद्ध जनता की धार्मिक भावना की रक्षा करने के लिए और कौन-कौन से कदम उठाने का विचार है ?

PROSELYTISATION OF LADAKH BUDDHISTS

956. SHRI NAWAL KISHORE: SHRI GANESHI LAL CHAUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that more than 50,000 Buddhists residing in the economically backward regions of

[] English translation.

Ladakh are raising their voice against the communal discrimination and pro-selytization of Buddhists being practised by the Government of Jammu and Kashmir;

(b) whether the Central Government propose to consider their demand for securing justice and equality for them in the social and economic fields;

(c) if so, what action the Uovern-ment of India propose to take in this regard; and

(d) the other steps that are proposed to be taken to safeguard the religious sentiments of the Buddhist population of Ladakh region?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) से (घ) जबकि लद्दाख के बौद्ध के एक भाग ने इस संबंध में कुछ शिकायतों की थी, जम्मू और काश्मीर सरकार ने कहा है कि लद्दाख के बौद्धों के प्रति न तो साम्प्रदायिकता के आधार पर और न ही सामाजिक व आर्थिक क्षेत्रों में कोई भेदभाव बरता गया था। राज्य सरकार द्वारा बौद्धों का कोई धर्म परिवर्तन नहीं किया जाता है। लद्दाख जिले की तीनों तहसीलों अर्थात् लेह, कारगिल और झन्तकार में विकास और रोजगार के अवसरों के विषय में पर्याप्त ध्यान दिया जाता है।

[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (d) While a section of the Buddhists of Ladakh had voiced some grievances in this regard, the Government of Jammu and Kashmir have stated that no discrimination either in communal considerations or in social and economic fields was made against the Buddhists of Ladakh. No proselytization of Buddhists is practised by the State Government. All the three tehsils of Ladakh district, namely, Leh, Kargil and Zanskar, are given adequate attention in matters of development and employment opportunities.]

ALLEGATIONS AGAINST DELHI POLICE AND DELHI MUNICIPAL CORPORATION

957. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of HOME AFFAIRS be pleased to refer to reply

f[] English translation,

to Unstarred Question No. 474 given in the Rajya Sabha on the 7th May, 1969 and state:

(a) the details of the reply sent by different departments to the allegations made in the representation dated the 3rd December, 1968 about the violation of certain orders of the Delhi Administration and the Delhi Municipal Corporation by the Delhi Police, with the active support of Transport Officials of Wakf Board and Municipal Councillors; and

(b) the time by when the inquiry is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The matter is being examined.

NEWLY CONSTRUCTED HOTEL IN DIPLOMATIC ENCLAVE, NEW DELHI

958. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether New Delhi Municipal Committee has taken a decision to allot its newly constructed hotel in Diplomatic Enclave, New Delhi to a private firm; and

(b) if so, the reasons for which the India Tourism Development Corporation Ltd., is not taking over the said hotel?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGHTI) (a) It is understood from the NDMC that the highest tender of M/s. Flury's Swiss Confectionery Pvt. Ltd. has been accepted, subject to their agreeing to certain conditions.

(b) The India Tourism Development Corporation indicated to the N.D.M.C. that as a public sector Corporation it felt that it had an obligation to assist the Committee and would be prepared to run the hotel on a profit and loss sharing basis. This proposal was, however, not acceptable to the New Delhi Municipal Committee.

PARKING OF VEHICLES IN INDIA MARKET, DELHI

959. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of HOME AFFAIRS be pleased to refer to reply to Starred Question No. 717 given in